GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3642
ANSWERED ON:15.12.2014
MUMBAI AIRPORT SLUM REHABILITATION PROJECT
Gavit Dr. Heena Vijaykumar;Mahadik Shri Dhananjay Bhimrao;Patil Shri Vijaysinh Mohite;Sule Smt. Supriya Sadanand

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is any plan to relocate slum dwellers residing in the surroundings of Mumbai Airport;
- (b) if so, the details thereof along with the action taken by the Government in this regard and the funds required/ allocated for this purpose;
- (c) whether the Airports Authority of India is likely to provide land for this project; and
- (d) if so, the details thereof along with the time by which the said rehabilitation project is likely to be executed/ completed?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

- (a) & (b): Yes, Madam. As per State Government Support Agreement (SGSA) entered into between Government of Maharashtra (GoMh) and M/s Mumbai International Airport Pvt. Ltd. (MIAL), GoMh has to take necessary action regarding execution of the slum rehabi- litation project at Chhatrapati Shivaji International Airport (CSIA), Mumbai. Accordingly, GoMh has prepared draft Development Control Regulations for airport specific slum rehabilitation scheme for CSIA, Mumbai.
- (c) & (d): Airports Authority of India has granted in principle approval to M/s MIAL for in-situ rehabilitation of a part of the slum-dwellers on airport land. Rehabilitation of slums from the airport land has so far not taken off for want of airport specific slum rehabilitation scheme of GoMh.